

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/13643/2026 BLAPL/4659/2026	SOUMITRI PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /381 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000092/2024
2	D-BLAPL/13706/2026 BLAPL/4660/2026	BUDDHADEV MAHAKUR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARGARH RURAL /201 /2024 A.D.J.,BARGARH(Bargarh) Spl/0000081/2024
3	D-BLAPL/13737/2026 BLAPL/4661/2026	AJU BHOI @ AJAY BHOI VS STATE OF ODISHA	PRADIP KUMAR MALLICK VS	CHANDANPUR /258 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) GR/0000716/2024
4	D-BLAPL/13721/2026 BLAPL/4662/2026	SHIVA PRASAD MALLICK @ SHIBA PRASAD MALLICK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BISRA /79 /2026 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000536/2026
5	D-BLAPL/13608/2026 BLAPL/4663/2026	SIBARAM PRADHAN VS STATE OF ODISHA	DAYANIDHI MISHRA VS	ADVA /178 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000091/2024
6	D-BLAPL/13797/2026 BLAPL/4664/2026	PAWAN KACHHI VS STATE OF ODISHA	GOPAL PRASAD LAL VS	DHANUPALI /489 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000180/2025
7	D-BLAPL/13612/2026 BLAPL/4665/2026	RAM SHANKAR SINGH @ BITU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /214 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000615/2026
8	D-BLAPL/13317/2026 BLAPL/4666/2026	RAHUL KUMAR JAISWAL VS STATE OF ODISHA (CRIME BRANCH)	ANANTA PRASAD THANAPATI VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C.(III),CUTTACK(Cuttack) GR/0000789/2025
9	D-BLAPL/13319/2026 BLAPL/4667/2026	KUMARI DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /23 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000041/2026
10	D-BLAPL/13614/2026 BLAPL/4668/2026	DILLIP DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /10 /2026 S.D.J.M. CIVIL JUDGE (JD),NAWARANGUDA GR/0000095/2026
11	D-BLAPL/13321/2026 BLAPL/4669/2026	ANANTA DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /23 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000041/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/13615/2026 BLAPL/4670/2026	TARIK KHAN VS STATE OF ODISHA	DHANANJAYA MUND VS	ATHAMALLIK /338 /2024 A.D.J.,ATHAMALIK(Anugul) CT/0000020/2025
13	D-BLAPL/13801/2026 BLAPL/4671/2026	ANANTA KUMBHAR VS STAT OF ODISHA	GOPAL PRASAD LAL VS	BURLA /78 /2026 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000107/2026
14	D-BLAPL/13326/2026 BLAPL/4672/2026	PINTUNA BEHERA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	PURI TOWN /116 /2025 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000528/2025
15	D-BLAPL/13621/2026 BLAPL/4673/2026	BIJAYE PARTHA SARATHI BEHERA @ CHIKU @ CHINKU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /237 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000702/2026
16	D-BLAPL/13391/2026 BLAPL/4674/2026	SWADHIN KUMAR DAS @ DASH VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	RAMBHA (KHALLIKOTE) /731 /2023 A.D.J.,KHALLIKOTE(Ganjam) ST/0000043/2024
17	D-BLAPL/13625/2026 BLAPL/4675/2026	RABI NARAYAN JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000004/2026
18	D-BLAPL/13448/2026 BLAPL/4676/2026	PARAMANANDA DAS VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BELPAHAR /32 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000189/2026
19	D-BLAPL/13452/2026 BLAPL/4677/2026	HIMANSHU SRIVASTAV VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BELPAHAR /32 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000189/2026
20	D-BLAPL/13510/2026 BLAPL/4678/2026	DILU @ ISWAR DARUAN @ ISHWAR VS STATE OF ODISHA	AJIT KUMAR RAUT VS	AIRPORT P.S. /33 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000310/2026
21	D-BLAPL/13628/2026 BLAPL/4679/2026	RAKESH KUMAR BEHERA @ RAKA @ CHIKU VS STATE OF ODISHA	MITU KUMAR BISWAL VS	MARKAT NAGAR /112 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000422/2026
22	D-BLAPL/13513/2026 BLAPL/4680/2026	SAJEED MAHAMMAD SAYYED VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /44 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000103/2026
23	D-BLAPL/13548/2026	RAJA @ GYANDEEP PARIDA	DEEPAK KU SAHOO	Tantiapal Marine /51 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4681/2026	VS STATE OF ODISHA	VS	S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000723/2026
24	D-BLAPL/13819/2026 BLAPL/4682/2026	NIMAIN CHARAN BISWAL VS STATE OF ODISHA	RAJJEET ROY VS	INDUSTRIAL ESTATE PS /97 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000459/2026
25	D-BLAPL/13553/2026 BLAPL/4683/2026	SUSANTA MAITY @ BHOLA MOHANTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /51 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000723/2026
26	D-BLAPL/13169/2026 BLAPL/4684/2026	KETAN @ DAMA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /45 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000097/2026
27	D-BLAPL/13558/2026 BLAPL/4685/2026	RAMA CHANDRA MALLIKA VS STATE OF ODISHA(VIG.)	RUDRA RANJAN BARIK VS	VIGILANCE PS (BERHAMPUR) /4 /2026 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000004/2026
28	D-BLAPL/13568/2026 BLAPL/4686/2026	JALLU RAMU VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000037/2026
29	D-BLAPL/13726/2026 BLAPL/4687/2026	RANJAN NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /237 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000238/2024
30	D-BLAPL/13630/2026 BLAPL/4688/2026	SIPUN BARIK @ MUNA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BHADRAK RURAL /283 /2026 S.D.J.M.,BHADRAK(Bhadrak) GR/0000990/2026
31	D-BLAPL/13793/2026 BLAPL/4689/2026	TULASIRAM TAKRI VS STATE OF ODISHA	ABHAS MOHANTY VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000047/2025
32	D-BLAPL/13580/2026 BLAPL/4690/2026	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /465 /2025 2ND A.D.J,KHURDA(Khordha) TR/0000135/2025
33	D-BLAPL/13794/2026 BLAPL/4691/2026	GANGI MADKAMI @ PAPALA KASALAMMA @ KASALAMMA @ KASLUR @ KANCHAN MOHANTY VS STATE OF ODISHA	ABHAS MOHANTY VS	KALIMELA /208 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000179/2023
34	D-BLAPL/13582/2026 BLAPL/4692/2026	SANTOSH PATRA VS	SANTOSH KUMAR MAHANTY VS	BALLIGUDA /367 /2025 S.D.J.M.,BALLIGUDA(Kandhamal)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/13803/2026 BLAPL/4693/2026	STATE OF ODISHA SAMIRAN SNIGDHA SAHOO @ SAMIR @ ALOK VS STATE OF ODISHA	DEVASHIS PANDA VS	CT/0000653/2025 PIPLI /291 /2023 2ND A.D.J.,PURI(Puri) ST/0000005/2024
36	D-BLAPL/13654/2026 BLAPL/4694/2026	RAMESH SETHI VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	NUAGAON /67 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000351/2026
37	D-BLAPL/13719/2026 BLAPL/4695/2026	FAKIR PRADHAN VS STATE OF ODISHA	SOMANATH MITRA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/000049/2026
38	D-BLAPL/13584/2026 BLAPL/4696/2026	GOPAL PARIDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /226 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000663/2026
39	D-BLAPL/13592/2026 BLAPL/4697/2026	APIN DAS VS STATE OF ODISHA	CHIRANJIB ROUT VS	//0 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000008/2026
40	D-BLAPL/13637/2026 BLAPL/4698/2026	RAM DULARE VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/000018/2026
41	D-BLAPL/13730/2026 BLAPL/4699/2026	SAMBIT BHOI @ SAMBIT KUMAR BHOI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	REAMAL /68 /2026 J.M.F.C,REAMAL(Debagarh) CT/0000122/2026
42	D-BLAPL/13640/2026 BLAPL/4700/2026	RAMESH SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /136 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000569/2026
43	D-BLAPL/13660/2026 BLAPL/4701/2026	SUMIT SAH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /86 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000309/2026
44	D-BLAPL/13741/2026 BLAPL/4702/2026	SURAJ @ KUNU LUHA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	RENGALI (SAMBALPUR) /36 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000387/2026
45	D-BLAPL/13751/2026 BLAPL/4703/2026	MANORANJAN PATRA @ KANHA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	RAIKIA /226 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama) Spl/0000162/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/13670/2026 BLAPL/4704/2026	PARAMESWAR NAIK @ PARI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	DEOGARH /143 /2026 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000161/2026
47	D-BLAPL/13759/2026 BLAPL/4705/2026	SAMBIT BHOI @ SAMBIT KUMAR BHOI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /122 /2026 J.M.F.C,REAMAL(Debagarh) CT/0000234/2026
48	D-BLAPL/13692/2026 BLAPL/4706/2026	KALIA NAIK VS STATE OF ODISHA	TAPAN KUMAR JENA SAMANTA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000041/2026
49	D-BLAPL/13710/2026 BLAPL/4707/2026	CHHABIRAJ MAHAKUD @ CHHABI MAHAKUD VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	MOTANGA /4 /2026 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000004/2026
50	D-BLAPL/13728/2026 BLAPL/4708/2026	SAMBIT BHOI @ SAMBIT KUMAR BHOI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	REAMAL /124 /2026 J.M.F.C,REAMAL(Debagarh) CT/0000244/2026
51	D-BLAPL/13729/2026 BLAPL/4709/2026	SAMBIT BHOI @ SAMBIT KUMAR BHOI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /55 /2026 J.M.F.C,REAMAL(Debagarh) CT/0000110/2026
52	D-BLAPL/13837/2026 BLAPL/4710/2026	PANCHANAN BISOI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAGATPUR /257 /2023 2ND A.D.J.,CUTTACK(Cuttack) Spl/0000016/2023
53	D-BLAPL/13738/2026 BLAPL/4711/2026	PABITRA ROUL VS STATE OF ODISHA	TRILOCHAN NANDA VS	DHARMASALA /54 /2026 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000245/2026
54	D-BLAPL/13302/2026 BLAPL/4712/2026	BAJARANG SAHARA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BYREE /299 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002481/2025
55	D-BLAPL/12592/2026 BLAPL/4713/2026	RAJANIKANTA MAHANTY VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000009/2026
56	D-BLAPL/13528/2026 BLAPL/4714/2026	RABI @ RABINDRA PATRA VS STATE OF ODISHA	ABHIJIT DAS VS	SURADA /6 /2026 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0000011/2026
57	D-BLAPL/13606/2026	JYOTSNARANI @ JAYANTI MAHARANA	KABIRAJ PRADHAN	RANPUR /145 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4715/2026	VS STATE OF ODISHA	VS	A.D.J.,NAYAGARH(Nayagarh) ST/0000215/2025
58	D-BLAPL/13641/2026 BLAPL/4716/2026	UTTAM KUMAR MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /399 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000019/2025
59	D-BLAPL/13624/2026 BLAPL/4717/2026	GOURAV KUAMR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /54 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000043/2026
60	D-BLAPL/13713/2026 BLAPL/4718/2026	BULU @ DHIRAJ KUMAR ROUT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KALINGA NAGAR /233 /2025 SPECIAL JUDGE,JAJPUR ROAD(Jajapur) Spl/0000050/2025
61	D-BLAPL/13735/2026 BLAPL/4719/2026	PRASANTA NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /237 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000238/2024
62	D-BLAPL/13762/2026 BLAPL/4720/2026	KAILASH @ KAILASH KUMAR RAUT VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /215 /2025 A.D.J.,KODALA(Ganjam) ST/0000116/2025
63	D-BLAPL/13725/2026 BLAPL/4721/2026	ANANDA @ CHHUTU BINDHANI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BISOI /74 /2026 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000504/2026
64	D-BLAPL/13816/2026 BLAPL/4722/2026	MIR LATIPUR REHMAN @ JAVED VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000042/2026
65	D-BLAPL/13770/2026 BLAPL/4723/2026	BIRANCHI BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHADRAK TOWN /670 /2025 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000079/2025
66	D-BLAPL/13833/2026 BLAPL/4724/2026	JOGENDRA RAUTO @ JOGI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BAIDYANATHPUR /518 /2025 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPTON ST/0000018/2026
67	D-BLAPL/13774/2026 BLAPL/4725/2026	NIRANJAN BISWAL @ NIRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /8 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000069/2026
68	D-BLAPL/13827/2026 BLAPL/4726/2026	GANESH TIRKEY VS	PRATIK DASH VS	JHIRPANI P.S. /44 /2026 J.M.F.C.,(R),ROURKELA(Sundargarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-BLAPL/13780/2026 BLAPL/4727/2026	STATE OF ODISHA MIR JAMIL ALLI @ KALA BABU VS	SUBHRAJIT MOHANTY VS	GR/0000521/2026 KHANDAGIRI P.S. /832 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000694/2025
70	D-BLAPL/13830/2026 BLAPL/4728/2026	STATE OF ODISHA SK. RAJIB VS	MONOMOY BASU VS	BHUBANESWAR G.R.P.S. /43 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000173/2026
71	D-BLAPL/13917/2026 BLAPL/4729/2026	STATE OF ODISHA SUJIT GOCHHAYAT VS	SURYA NARAYAN MISHRA VS	SEA BEACH /51 /2026 J.M.F.C.,PURI(Puri) GR/0000174/2026
72	D-BLAPL/13831/2026 BLAPL/4730/2026	STATE OF ODISHA SK. MOSTAKIM @ NAZIM VS	MONOMOY BASU VS	BHUBANESWAR G.R.P.S. /43 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000173/2026
73	D-BLAPL/12830/2026 BLAPL/4731/2026	STATE OF ODISHA GUNDA @ GANDU TOPPO VS	SOUMYA RANJAN DAS VS	BRAHMANITARANG /3 /2023 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000001/2023
74	D-BLAPL/13885/2026 BLAPL/4732/2026	STATE OF ODISHA SANTOSH KUMAR SAHOO @ SANTU VS	BISWABHUSAN DAS VS	BARANGA /243 /2025 2ND A.D.J.,CUTTACK(Cuttack) ST/0000313/2025
75	D-BLAPL/13785/2026 BLAPL/4733/2026	STATE OF ODISHA PRASANTA MALIK @ DANGUA VS	ARIJEET MISHRA VS	PATTAMUNDAI MODEL /106 /2026 J.M.F.C.-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000230/2026
76	D-BLAPL/13739/2026 BLAPL/4734/2026	STATE OF ODISHA BIJU @ BIJAYA BHOI VS	PRADIP KUMAR MALLICK VS	CHANDANPUR /258 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000029/2025
77	D-CMAPL/14097/2026 CMAPL/71/2026	STATE OF ODISHA TRILOK SUNDAR MOHANTY VS	DHIREN CHAUDHURY VS	// ()
78	D-CMAPL/48600/2025 CMAPL/72/2026	SACHIN RAMACHANDRA JADAV, I.A.S. SATYABADI SAHU VS	AMITAV TRIPATHY VS	// ()
79	D-CMAPL/2878/2026 CMAPL/73/2026	TANMAYA SAHU RASHMI RANJAN DASH VS	ADV. VS	// ()
		GITANJALI DASH		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMAPL/15152/2026 CMAPL/74/2026	PRAKASH KUMAR MOHANTY VS STATE OF ODISHA	ARCHANA MOHANTY VS	// () //
81	D-CMAPL/21401/2026 CMAPL/75/2026	REHANA SULTANA VS STATE OF ODISHA	SANGRAM JENA VS	// () //
82	D-CMP/19528/2026 CMP/824/2026	SUDHANSHU KUMAR RAY VS CHITTARANJAN NAYAK	SAIBRATA RATH VS	// CIVIL JUDGE (JD),BALASORE(Baleshwar) CS/0000335/2013
83	D-CMP/19942/2026 CMP/825/2026	EXECUTIVE ENGINEER (ELECTRICAL) CUM S.E.ELECT., TPWODL, BARGARH VS RUPEI NAIK	PRASANTA KUMAR TRIPATHY VS	// CIVIL JUDGE(SD)-CUM-A.S.J (WOMENS) CS/0000184/2021
84	D-CMP/20610/2026 CMP/826/2026	AZAMINIS MOHAPATRO VS GEETA RANI MISHRA	P. V. BALAKRISHNA VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000301/2024
85	D-CMP/19909/2026 CMP/827/2026	PRATIVA MANJARI SAHU VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0001136/2024
86	D-CMP/20926/2026 CMP/828/2026	SAROJ KUMAR SENAPATI VS INDIAN OVERSEAS BANK, CUTTACK	SRINIBASH SATAPATHY VS	// SR CIVIL JUDGE (COMMERCIAL COURT) CS/0000155/2021
87	D-CMP/20957/2026 CMP/829/2026	ANKAL NARAYAN VS ABANTI PARICHHA	ASHOK DAS VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) EP/0000020/2025
88	D-CMP/18249/2026 CMP/830/2026	KARTIK CHANDRA BISWAL VS PATABANDHA MOHINI MOHAN WARAS	PRASANNA KUMAR MISHRA VS	// CIVIL JUDGE (SD),RAIRANGAPUR(Mayur) IA/0000048/2021
89	D-CMP/21778/2026 CMP/831/2026	SACHIKANT SWAIN VS NAYANA SETHI	BUDHIRAM DAS VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) Fao/0000079/2025
90	D-CMP/22046/2026 CMP/832/2026	SABITA BEHERA VS SOUDAMINI MISHRA	GAJENDRANATH ROUT VS	// DISTRICT & SESSIONS JUDGE,CUTTACK Fao/0000117/2025
91	D-CONTC/17490/2026	LALIT HASTI	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2851/2026	VS ER.NARENDRA NATH,EXECUTIVE ENGINEER, NATIONAL HIGHWAY DIVISION, JHARSUGUDA	VS	() //
92	D-CONTC/19323/2026 CONTC/2852/2026	RAKESH KUMAR BEHERA VS USHA PADHEE, PRINCIPAL SEC., H AND U.D. DEPT., BHUBANESWAR	SUSHANTA KUMAR PRADHAN VS	// () //
93	D-CONTC/19330/2026 CONTC/2853/2026	BRAJARAJ PADHAN VS USHA PADHEE, PRINCIPAL SEC., H AND U.D. DEPT., BHUBANESWAR	SUSHANTA KUMAR PRADHAN VS	// () //
94	D-CONTC/19332/2026 CONTC/2854/2026	GANESH MAHAKHUDA VS USHA PADHEE, PRINCIPAL SEC., H AND U.D. DEPT., BHUBANESWAR	SUSHANTA KUMAR PRADHAN VS	// () //
95	D-CONTC/19338/2026 CONTC/2855/2026	SANGRAM SWAIN VS USHA PADHEE, PRINCIPAL SEC., H AND U.D. DEPT., BHUBANESWAR	SUSHANTA KUMAR PRADHAN VS	// () //
96	D-CONTC/19341/2026 CONTC/2856/2026	BABULAL MISTRY VS USHA PADHEE, PRINCIPAL SEC., H AND U.D. DEPT., BHUBANESWAR	SUSHANTA KUMAR PRADHAN VS	// () //
97	D-CONTC/19343/2026 CONTC/2857/2026	OMPRAKASH BERIHA VS USHA PADHEE, PRINCIPAL SEC., H AND U.D. DEPT., BHUBANESWAR	SUSHANTA KUMAR PRADHAN VS	// () //
98	D-CONTC/19536/2026 CONTC/2858/2026	BISWAMBHAR SAHU VS DR. NOONSAVATH THIRUMALA NAIK, I.A.S.	ADV. VS	// () //
99	D-CONTC/19711/2026 CONTC/2859/2026	HIMANSU SEKHAR RANA VS USHA PADHEE, PRINCIPAL SEC. TO GOVT. CUM COMM., H AND U.D. DEPT., BHUBANESWAR	SUSHANTA KUMAR PRADHAN VS	// () //
100	D-CONTC/20941/2026 CONTC/2860/2026	MAYADHAR SETHI VS CHANCHAL RANA,COMMISSIONER,BMC, KHORDHA	ADV. VS	// () //
101	D-CONTC/20945/2026 CONTC/2861/2026	JAGABANDHU DAS VS CHANCHAL RANA,COMMISSIONER,BMC,KHORDHA	ADV. VS	// () //
102	D-CONTC/20949/2026 CONTC/2862/2026	BANSHIDHAR NAIK VS	ADV. VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/17670/2026 CONTC/2863/2026	CHANCHAL RANA,COMMISSIONER, BMC, KHORDHA M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR VS	ADV. VS	// // ()
104	D-CONTC/17671/2026 CONTC/2864/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR VS	ADV. VS	// // ()
105	D-CONTC/17672/2026 CONTC/2865/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR VS	ADV. VS	// // ()
106	D-CONTC/21580/2026 CONTC/2866/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR ROSALIN BISWAL VS	ADV. VS	// // ()
107	D-CONTC/21585/2026 CONTC/2867/2026	ASWATHI S, IAS JAYANTI PRADHAN VS	ADV. VS	// // ()
108	D-CONTC/21587/2026 CONTC/2868/2026	ASWATHI S, IAS ARATI BEHERA VS	ADV. VS	// // ()
109	D-CONTC/14624/2026 CONTC/2869/2026	ASWATHI S, IAS SYED ANSAR ALI VS	ADV. VS	// // ()
110	D-CONTC/17754/2026 CONTC/2870/2026	YAMINI SARANGI, I.A.S. SUSAMA SAHU VS	ADV. VS	// // ()
111	D-CONTC/20095/2026 CONTC/2871/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR ASHOK KUMAR ROUT VS	SUDHANSU SEKHAR JENA VS	// // ()
112	D-CONTC/21675/2026 CONTC/2872/2026	MRUTYUNJAY TRIPATHY, TAHASILDAR, BHUBANESWAR PATITAPABAN MOHAPATRA VS	ADV. VS	// // ()
113	D-CONTC/20845/2026 CONTC/2873/2026	SANTANU KUMAR PADHI, C.D.M. AND PUBLIC HEALTH OFFICER CUM DISTRICT MISSION DIRECTOR, GAJAPATI RANJAN KUMAR SHARMA VS	ADV VS	// // ()
		ASHISH ISHWAR PATIL, COLLECTOR AND DISTRICT MAGISTRATE ,DHENKANAL		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/21110/2026 CONTC/2874/2026	RAMESH CHANDRA DAS VS SRIKANTA SWAIN, BLOCK EDUCATION OFFICER, KAKATPUR, PURI	ADV VS	// 0 //
115	D-CONTC/18237/2026 CONTC/2875/2026	DHARANIDHAR SETHY VS DIBYA JYOTI PARIDA, I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
116	D-CONTC/18775/2026 CONTC/2876/2026	SANJAY KUMAR DAS VS SANJEEB KUMAR MISHRA, I.A.S.	ADV. VS	// 0 //
117	D-CONTC/12796/2026 CONTC/2877/2026	SANTOSH KUMAR MISHRA VS RAJESH PRABHAKAR PATIL, I.A.S.	ADV VS	// 0 //
118	D-CONTC/19297/2026 CONTC/2878/2026	BISWAJEET GHOSE VS DR.N.TIRUMALA NAYAK, I.A.S	SAROJA KANTA SAMAL VS	// 0 //
119	D-CONTC/21413/2026 CONTC/2879/2026	KIRAN PANDA VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	DIBYA RANJAN BARIK VS	// 0 //
120	D-CONTC/19996/2026 CONTC/2880/2026	PRASANT KUMAR PANDIT @ PRASANT PANDIT VS HEMAKANTA SAY, IAS	ADV. VS	// 0 //
121	D-CONTC/21784/2026 CONTC/2881/2026	PRABIR KUMAR PATTANAIK VS ASWATHY S, I.A.S	CHANDAN KUMAR SAHOO VS	// 0 //
122	D-CONTC/22039/2026 CONTC/2882/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
123	D-CONTC/19407/2026 CONTC/2883/2026	KABISURYA BALABANTARAY VS MRUTYUNJAYA TRIPATHY, OAS,TAHASILDAR, PIPILI	ADV. VS	// 0 //
124	D-CONTC/20218/2026 CONTC/2884/2026	ASHOK KUMAR DAS VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
125	D-CONTC/20758/2026	JYOTSNARANI DAS	PRASANTA KUMAR JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2885/2026	VS MAYURI SURYABANSI VIKAS, COLLECTOR, BALASORE	VS	() //
126	D-CONTC/19671/2026 CONTC/2886/2026	AKRURA NAYAK VS KABINDRA KUMAR SAHOO, THE COLLECTOR, DEOGARH	ADV. VS	// () //
127	D-CONTC/21592/2026 CONTC/2887/2026	SUBHASHREE PANDI @ SUBHASREE PANDI VS NILAMADHAB BHOI, ADDL. DIST. MAGISTRATE, PURI	ADV. VS	// () //
128	D-CONTC/15941/2026 CONTC/2888/2026	BISHNU BEHERA VS PANCHANAN NAYAK,OAS, TAHASILDAR PATTAMUNDAI,KENDRAPARA	ADV VS	// () //
129	D-CONTC/19142/2026 CONTC/2889/2026	MADHUSMITA DAS VS SANJAY KU SINGH, IAS	HRUDANANDA TRIPATHY VS	// () //
130	D-CONTC/21893/2026 CONTC/2890/2026	KEDARNATH NAYAK VS N.THIRUMALA NAIK, I.A.S	ADV. VS	// () //
131	D-CRLA/11637/2026 CRLA/423/2026	GENDU KISAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /164 /2023 A.D.J.,TALCHER(Anugul) CT/0000001/2024
132	D-CRLA/10836/2026 CRLA/424/2026	SANJAY SAHOO VS STATE OF ODISHA	AMLAN MOHANTY VS	JAJPUR ROAD /2 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000002/2025
133	D-CRLA/12925/2026 CRLA/425/2026	MRUTYUNJAYA PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	PATTAMUNDAI /227 /2010 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000510/2010
134	D-CRLMC/11806/2026 CRLMC/1576/2026	SAJAN NAYAK @ SAHAJAN NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	MOHANA /97 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000063/2025
135	D-CRLMC/12720/2026 CRLMC/1577/2026	ARCHANA BADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	JHARSUGUDA /607 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002669/2024
136	D-CRLMC/13505/2026 CRLMC/1578/2026	KRUSHNA NAIK VS	LAMBODOR ACHARI VS	BHANJANAGAR /150 /2011 A.D.J.,BHANJANAGAR(Ganjam)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/13596/2026 CRLMC/1579/2026	STATE OF ODISHA KARUNAKAR SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ST/0000094/2015 CHATRAPUR /405 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR
138	D-CRLMC/12319/2026 CRLMC/1580/2026	PRITI DAS VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	ICC/0000017/2025 BARIPADA TOWN /847 /2022 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M
139	D-CRLMC/14150/2026 CRLMC/1581/2026	STATE OF ODISHA DEBI PRASAD DASH VS STATE OF ODISHA(VIG.)	ABHASH GARNAIK VS	CT/0001816/2022 CUTTACK VIGILANCE /7 /2015 ADDL.SPL.JUDGE (VIG),BHUBANESWA
140	D-CRLMC/9285/2026 CRLMC/1582/2026	SAPAN BERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	TR/0000042/2016 MARINE PS AT BALARAMGADI /48 /202
141	D-CRLMC/12080/2026 CRLMC/1583/2026	BIRANCHI NARAYAN NAYAK VS STATE OF ODISHA	RAJKISHORE SWAIN VS	CT/0000704/2025 CHOUDWAR /451 /2020 J.M.F.C,CUTTACK(Cuttack)
142	D-CRLMC/12742/2026 CRLMC/1584/2026	SPACE INNOVATION SYSTEMS PRIVATE LIMITED, BHUBANESWAR VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	GR/0002105/2020 //0 J.M.F.C.(III),BHUBANESWAR(Khordha)
143	D-CRLMC/13647/2026 CRLMC/1585/2026	SK. ALLOUDIN VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	ICC/0000411/2026 BADACHANA /11 /2013 ASST.SESSION JUDGE, CHANDIKHOLE
144	D-CRLMC/13542/2026 CRLMC/1586/2026	ANJAN KUMAR PRADHAN VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	CT/0000067/2014 REAMAL /127 /2009 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D
145	D-CRLMC/13140/2026 CRLMC/1587/2026	SUBASH SIKDAR VS STATE OF ODISHA	RAKESH KUMAR DAS VS	CT/0000594/2009 SPL.TASK FORCE /22 /2024 SPECIAL JUDGE,DEOGARH(Debagarh)
146	D-CRLMC/14019/2026 CRLMC/1588/2026	SANANDA BEHERA VS STATE OF ODISHA	UMESH CHANDRA BISWAL VS	Spl/0000026/2024 BOUDH /89 /2015 DISTRICT & SESSIONS JUDGE,BOUDH(D
147	D-CRLMP/11944/2026 CRLMP/640/2026	PRAVASINI KAR VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	ST/0000101/2015 //0 (//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMP/12488/2026 CRLMP/641/2026	VICTIMS MOTHER VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	RAGHUNATHPUR /166 /2025 () //
149	D-CRLMP/13578/2026 CRLMP/642/2026	VIVEK GARG VS NEHA GAP GOEL @ GARG	AMIT PRASAD BOSE VS	//0 JUDGE FAMILY COURT,ROURKELA(Su Crp/0000044/2023
150	D-CRLMP/13733/2026 CRLMP/643/2026	INDUMATI SAHOO VS THE SECRETARY, HOME DEPARTMENT, GOVT. OF ODISHA, BHUBANESWAR	HEMANTA KUMAR TRIPATHY VS	//0 () //
151	D-CRLMP/11105/2026 CRLMP/644/2026	PARITOSH GHOSH VS STATE OF ODISHA	CHINMOY PATRA VS	// () //
152	D-CRLREV/14022/2026 CRLREV/352/2026	RAJKUMAR ENTERPRISES, BALASORE VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	KASAFAL MARINE /35 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar) CRMC/0000045/2026
153	D-CRLREV/14152/2026 CRLREV/353/2026	NANDI KISHOR PALIA VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	SONEPUR /164 /2024 A.D.J.,SONEPUR(Sonepur) SC/0000050/2024
154	D-CRLREV/11774/2026 CRLREV/354/2026	RAJESH KUMAR DAS VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	//0 DISTRICT & SESSIONS JUDGE,BALASO CRA/0000006/2026
155	D-CRLREV/13587/2026 CRLREV/355/2026	SUKANTI NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	BASUDEVPUR /236 /2024 J.M.F.C.,BASUDEVPUR(Bhadrak) ICC/0000074/2024
156	D-CRP/11821/2026 CRP/26/2026	BISWARANJAN DASH VS MANASI MOHAPATRA	DEBA KUMAR RATH VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000081/2022
157	D-EXP/20692/2026 EXP/67/2026	SHAKUNTALA MARINDI VS ADDL. DISTRICT MAGISTRATE, KEONJHAR	NIRANJAN SINGH (1) VS	// () //
158	D-EXP/20205/2026 EXP/68/2026	DR. MINAKHI DAS VS STATE OF ODISHA	JETENDRA KUMAR MISHRA 2 VS	// () //
159	D-FAO/20446/2026	MANAS RANJAN SENAPATI	SANGRAM JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	FAO/559/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/0000457/2015
160	D-FAO/20932/2026 FAO/560/2026	MANAGING COMMITTEE OF BANKA BIHARI GIRLS HIGH SCHOOL, JAJPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000878/2012
161	D-FAO/19754/2026 FAO/561/2026	BHANJA KISHOR NAIK VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000260/2014
162	D-FAO/19950/2026 FAO/562/2026	M.C. OF SWAMI VIVEKANANDA VIDYA BHAWAN (HIGH SCHOOL), BASANTINAGAR,MAHEKDIKUMAR SAHOO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000233/2016
163	D-FAO/19951/2026 FAO/563/2026	M.C. OF RAYAT BISOYI HIGH SCHOOL, ADHEIGAM,GANJAM VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001810/2017
164	D-FAO/13573/2026 FAO/564/2026	MANAGING COMMITTEE OF PANCHAYAT UCHHA BIDYAPITHA ,REGADA,KALAHANDI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001528/2017
165	D-LAA/21183/2026 LAA/68/2026	MAYADHAR MAHALIK VS TAHASILDAR-CUM-LAND ACQUISITION OFFICER, SADAR DHENKANAL	PRABIN DAS VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000004/2019
166	D-MACA/54582/2025 MACA/452/2026	NABHI SANTA VS SIDANTA GOUDA	DEBASISH PATNAIK VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0001052/2018
167	D-MATA/16871/2026 MATA/177/2026	UPEN MARANDI VS ARTIMANI TUDU	SWARUP KUMAR PATNAIK VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000035/2024
168	D-RPFAM/20991/2026 RPFAM/136/2026	SATYAPRIYA SAMAL VS MONALIKA PATRA	RAJESH RANJAN SAHOO VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000073/2024
169	D-RPFAM/21210/2026 RPFAM/137/2026	MINAKSHI PATRA VS GOUTAM MANGARAJ	BIJAYA KUMAR SAHOO VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000018/2017
170	D-RPFAM/21160/2026 RPFAM/138/2026	SOUMENDRA PRASAD RATH VS	PRATAP CHANDRA MISHRA VS	// JUDGE FAMILY COURT,KHURDA(Khor

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-RPFAM/21443/2026 RPFAM/139/2026	SUPRABHA PRIYADARSHINI RATH DEEPAK KUMAR MALLICK VS SMRUTIREKHA ROY	KABIR KUMAR JENA VS	Crp/0000116/2024 // JUDGE, FAMILY COURT, JAJPUR(Jajapur)
172	D-RSA/6426/2026 RSA/246/2026	DEBAKI MEHER VS TARAKANTA MEHER	AMIT PRASAD BOSE VS	Crp/0000122/2025 // A.D.J,PATNAGARH(Balangir)
173	D-RSA/14692/2026 RSA/247/2026	SULACHANA SABAR VS DASARATHI SABAR	PRASANNA KUMAR MISHRA VS	RFA/0000003/2022 // A.D.J., GUNUPUR(Rayagada)
174	D-RSA/20375/2026 RSA/248/2026	PAILI SARASWATI @ P. SARASWATI VS SINGA RAM KUMAR	TANMAY MISHRA VS	RFA/0000005/2019 // A.D.J.,BERHAMPUR(Ganjam)
175	D-RSA/21028/2026 RSA/249/2026	DHRUBA PRADHAN VS LALITA PRADHAN	BUDHIRAM DAS VS	RFA/0000133/2024 // A.D.J.,BOUDH(Baudh)
176	D-TRP(C)/16324/2026 TRP(C)/149/2026	SIBANI BEHERA VS SURJYA NARAYANA NAYAK	T.N. MURTY VS	RFA/0000019/2022 // CIVIL JUDGE (SD),BHANJANAGAR(Ganjam)
177	D-WA/16822/2026 WA/712/2026	BIKASH SETHY VS STATE OF ODISHA	BIKRAM SENAPATI VS	Mat/0000009/2026 // ()
178	D-WA/17276/2026 WA/713/2026	AMIYA KUMAR ROUTRAY VS STATE OF ODISHA	BISHNU PRASAD RATH VS	// // ()
179	D-WA/18819/2026 WA/714/2026	SANTOSHINI DASH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// // ()
180	D-WA/54820/2024 WA/715/2026	HIMANSHU SHEKHAR MEHER VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// // ()
181	D-WA/14436/2026 WA/716/2026	SAROJ KUMAR SEN VS NATIONAL INSTITUTE OF OPEN SCHOOLING, UTTAR PRADESH	KUNAL KUMAR SWAIN VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WA/16171/2026 WA/717/2026	ASHALATA NAYAK VS STATE OF ODISHA	SUDHANSU SEKHAR JENA VS	// 0 //
183	D-WP(C)/19572/2026 WP(C)/14904/2026	SK.MOHAMMED ALI ZINNA VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	KSHIROD KUMAR ROUT VS	// 0 //
184	D-WP(C)/18200/2026 WP(C)/14905/2026	ASHOK KUMAR SAMANTASINGHAR VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
185	D-WP(C)/20176/2026 WP(C)/14906/2026	SANANDA SAHU VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
186	D-WP(C)/20202/2026 WP(C)/14907/2026	PURNA CHANDRA JENA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
187	D-WP(C)/21361/2026 WP(C)/14908/2026	JUDHISTIR MALLIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
188	D-WP(C)/19990/2026 WP(C)/14909/2026	RAGHUNATH ROUT VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
189	D-WP(C)/19960/2026 WP(C)/14910/2026	RABINDRA KUMAR MOHARANA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
190	D-WP(C)/20721/2026 WP(C)/14911/2026	M/S.PREMIER ROCK PRODUCTS PRIVATE LTD, JAJPUR VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
191	D-WP(C)/21143/2026 WP(C)/14912/2026	DHIRAJ KUMAR TURUK VS REGIONAL TRANSPORT OFFICER, GANJAM	PRASANTA KUMAR NANDA VS	// 0 //
192	D-WP(C)/21126/2026 WP(C)/14913/2026	SARASWATI SETHY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
193	D-WP(C)/20038/2026	UPENDRA KUMAR SHAW	SANJIB KUMAR BHANJADEO	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/14914/2026	VS STATE OF ORISSA	VS	0 //
194	D-WP(C)/21330/2026 WP(C)/14915/2026	JAGANNATH MAHANTA VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
195	D-WP(C)/21201/2026 WP(C)/14916/2026	HAREKRUSHNA PANDA VS STATE OF ODISHA	RAJIBA BIHARI MISHRA VS	// 0 //
196	D-WP(C)/21341/2026 WP(C)/14917/2026	BRAJAKISHORE PATTNAIK @ PATTANAIAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
197	D-WP(C)/15209/2026 WP(C)/14918/2026	FUL BOX VS TAHASILDAR, DARPAN TAHASIL	SANGRAM MISHRA VS	// 0 //
198	D-WP(C)/21371/2026 WP(C)/14919/2026	BIPINI BIHARI ROUT VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
199	D-WP(C)/20256/2026 WP(C)/14920/2026	SUVRAJIT DASH VS SOUMYAMAYEE MALLICK	PRAPATI JATI VS	// 0 //
200	D-WP(C)/19564/2026 WP(C)/14921/2026	KAUSALYA PANDA VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
201	D-WP(C)/21277/2026 WP(C)/14922/2026	DIBAKAR BHARASAGRIA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
202	D-WP(C)/20042/2026 WP(C)/14923/2026	SANJUKTA CHINHARA VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// 0 //
203	D-WP(C)/21400/2026 WP(C)/14924/2026	SUBHASISH PATNAIK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
204	D-WP(C)/21379/2026 WP(C)/14925/2026	SHASHANK YADAV VS	SIDHARTHA SANKAR RAY (2) VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/20053/2026 WP(C)/14926/2026	STATE OF ODISHA DAMBARUDHAR SAHU VS	DHANANJAYA MUND VS	// // ()
206	D-WP(C)/20654/2026 WP(C)/14927/2026	SPECIAL LAND ACQUISITION OFFICER, LANJIGARH ROAD JUNAGARH RAIL LINK PROJECT, KALAHANDI SULOCHANA JENA VS	DEBIDUTTA MOHAPATRA VS	// // ()
207	D-WP(C)/21466/2026 WP(C)/14928/2026	STATE OF ODISHA AMRITA DAS VS	SUBHADUTTA ROUSTRAY VS	// // ()
208	D-WP(C)/20669/2026 WP(C)/14929/2026	STATE OF ODISHA NAROTTAM BEHERA VS	DEBIDUTTA MOHAPATRA VS	// // ()
209	D-WP(C)/20670/2026 WP(C)/14930/2026	STATE OF ODISHA HRUSIKESH PALAI VS	DEBIDUTTA MOHAPATRA VS	// // ()
210	D-WP(C)/21412/2026 WP(C)/14931/2026	STATE OF ODISHA MAHESH KUMAR MOHANTY VS	DIPTENDU SUNDAR RAY VS	// // ()
211	D-WP(C)/20691/2026 WP(C)/14932/2026	STATE OF ODISHA SURESH CHANDRA CHAKRABARTY VS	DHANESWAR BEHERA VS	// // ()
212	D-WP(C)/20055/2026 WP(C)/14933/2026	STATE OF ODISHA RABINARAYAN SAHOO VS	KAIBALYA PANDA VS	// // ()
213	D-WP(C)/21758/2026 WP(C)/14934/2026	STATE OF ODISHA M/S. GM IRON AND STEELS COMPANY LIMITED, KOLKATA, WEST BENGAL VS	SUBHANKAR ROUT VS	// // ()
214	D-WP(C)/21382/2026 WP(C)/14935/2026	JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, BALASORE SURENDRA KUMAR BEHERA VS	RABINDRA KUMAR PATNAIK VS	// // ()
215	D-WP(C)/21761/2026 WP(C)/14936/2026	STATE OF ODISHA M/S. GM IRON AND STEELS COMPANY LIMITED, KOLKATA, WEST BENGAL VS	SUBHANKAR ROUT VS	// // ()
		JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, CT AND GST BALSORE		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/20052/2026 WP(C)/14937/2026	SANTOSHINI MEHER VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
217	D-WP(C)/20056/2026 WP(C)/14938/2026	SUDARSAN MAKAP VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //
218	D-WP(C)/21145/2026 WP(C)/14939/2026	KUMUDUNI MAHANTA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
219	D-WP(C)/21773/2026 WP(C)/14940/2026	M/S. GM IRON AND STEELS COMPANY LIMITED, KOLKATA, WEST BENGAL VS JOINT COMMISSIONER OF STATE TAX(APPEAL), CT AND GST TERRITORIAL RANGE, CT AND GST BALSORE	SUBHANKAR ROUT VS	// 0 //
220	D-WP(C)/20774/2026 WP(C)/14941/2026	ABHIRAM NAYAK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
221	D-WP(C)/20894/2026 WP(C)/14942/2026	JAYANTI MALIK VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
222	D-WP(C)/20696/2026 WP(C)/14943/2026	ASHOK KUMAR PAUL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
223	D-WP(C)/20702/2026 WP(C)/14944/2026	BASANTI DEI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
224	D-WP(C)/20709/2026 WP(C)/14945/2026	PARSURAM BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
225	D-WP(C)/17878/2026 WP(C)/14946/2026	SUNIL KUMAR KAPARDAR VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
226	D-WP(C)/19868/2026 WP(C)/14947/2026	SHANTILATA PANIGRAHI VS DEPUTY DIRECTOR, CONSOLIDATION OF HOLDINGS, BHADRAK	SUBASH CHANDRA ACHARYA VS	// 0 //
227	D-WP(C)/21568/2026	KUMADINI NAYAK	DEBENDRA KUMAR DHAR	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/14948/2026	VS COLLECTOR-CUM-DISTRICT MAGISTRATE, DEOGARH	VS	0 //
228	D-WP(C)/21624/2026 WP(C)/14949/2026	AKASH PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
229	D-WP(C)/21177/2026 WP(C)/14950/2026	SANTOSH KUMAR MOHANTY VS THE CHAIRMAN STATE TRANSPORT AUTHORITY, ODISHA ,CUTTACK	MANORANJAN DAS VS	// 0 //
230	D-WP(C)/18097/2026 WP(C)/14951/2026	GOURAHARI BEHERA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
231	D-WP(C)/21404/2026 WP(C)/14952/2026	GUNANIDHI BARIK VS STATE OF ORISSA	DIGAMBARA MISHRA VS	// 0 //
232	D-WP(C)/20382/2026 WP(C)/14953/2026	M/S PRAMODINI MOHANTA, JAJPUR VS ASST. COMMISSIONER GST AND CENTRAL EXCISE, BALASORE	BIBHUTI BHUSAN PANDA VS	// 0 //
233	D-WP(C)/21208/2026 WP(C)/14954/2026	GAGAN BEURA VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
234	D-WP(C)/20713/2026 WP(C)/14955/2026	RAJIBA RANJAN DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
235	D-WP(C)/21644/2026 WP(C)/14956/2026	M/S BASUNDHARA BIVAB,KHURDA VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
236	D-WP(C)/20507/2026 WP(C)/14957/2026	KARE INSTITUTE OF MEDICAL SCIENCES, BALANGIR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
237	D-WP(C)/21243/2026 WP(C)/14958/2026	ANTARYAMI NAIK VS THE COLLECTOR ANGUL	RAKESH BEHERA VS	// 0 //
238	D-WP(C)/21219/2026 WP(C)/14959/2026	M/S BANOWARILAL AGARWALL PVT LTD., ANGUL VS	RANJAN KUMAR ROUT VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/21279/2026 WP(C)/14960/2026	STATE OF ODISHA SURESH KUMAR MISHRA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
240	D-WP(C)/21645/2026 WP(C)/14961/2026	STATE OF ODISHA M/S BASUNDHARA BIVAB,KHURDA VS	MANAS RANJAN BAUG VS	// // ()
241	D-WP(C)/20857/2026 WP(C)/14962/2026	STATE OF ODISHA ADWAITA PRASAD MALLIK VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
242	D-WP(C)/21040/2026 WP(C)/14963/2026	STATE OF ODISHA ASHISH MOHANTY VS	SASWATI MOHAPATRA VS	// // ()
243	D-WP(C)/20901/2026 WP(C)/14964/2026	STATE OF ODISHA SAPTAGIRI KANDHAPAN VS	DAITARI BEHERA VS	// // ()
244	D-WP(C)/21148/2026 WP(C)/14965/2026	ADDITIONAL CT AND GST OFFICER, KORAPUT BIRSHA ORAM VS	SWETA DASH VS	// // ()
245	D-WP(C)/21647/2026 WP(C)/14966/2026	STATE OF ODISHA M/S BASUNDHARA BIVAB,KHURDA VS	MANAS RANJAN BAUG VS	// // ()
246	D-WP(C)/54400/2025 WP(C)/14967/2026	STATE OF ODISHA ODISHA STATE SEEDS CORPORATION LTD., KHURDA VS	SURYA NARAYAN PATNAIK VS	// // ()
247	D-WP(C)/19052/2026 WP(C)/14968/2026	M/S PALLAVI FARMS AND NURSERIES, KHURDA ARUNDHATI KAR VS	JITENDRA KUMAR DIGAL VS	// // ()
248	D-WP(C)/19664/2026 WP(C)/14969/2026	STATE OF ODISHA PARAMESWAR MOHANTY VS	RAMAKANTA PANDA VS	// // ()
249	D-WP(C)/19875/2026 WP(C)/14970/2026	STATE OF ODISHA TANKADHAR BAGARTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/21098/2026 WP(C)/14971/2026	RITA DEVI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
251	D-WP(C)/21535/2026 WP(C)/14972/2026	ABHIRAM BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
252	D-WP(C)/20440/2026 WP(C)/14973/2026	SRIDHAR MALLIK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
253	D-WP(C)/20808/2026 WP(C)/14974/2026	MIHIR KUMAR SARANGI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
254	D-WP(C)/20727/2026 WP(C)/14975/2026	M/S.PREMIER ROCK PRODUCTS PRIVATE LTD, JAJPUR VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
255	D-WP(C)/20914/2026 WP(C)/14976/2026	BHUBAN BHUSAN NAYAK VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //
256	D-WP(C)/20942/2026 WP(C)/14977/2026	NIRANJAN BARIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
257	D-WP(C)/21134/2026 WP(C)/14978/2026	LAXMIPRIYA MOHAPATRA VS TAHASILDAR, CUTTACK SADAR, CUTTACK	BHUBANESWAR DASH VS	// 0 //
258	D-WP(C)/20950/2026 WP(C)/14979/2026	BANAMBER MISHRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
259	D-WP(C)/21894/2026 WP(C)/14980/2026	M/S.GREENWAY MOTORS, NAYAGARH VS COLLECTOR CUM D.M.,KHURDA	NIRVAYA KUMAR SAMANTARAY VS	// 0 //
260	D-WP(C)/21154/2026 WP(C)/14981/2026	M/S.LIFELINE MULTI VENTURES PVT. LTD., BHUBANSESWAR VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
261	D-WP(C)/21679/2026	FARIDA BEGUM	SUVASHISH PATTANAİK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/14982/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/20651/2026 WP(C)/14983/2026	HI TECH EDIFICE PVT LTD., BHUBANESWAR VS DEVI PRASSANA MOHANTY	AFRAAZ SUHAIL VS	// 0 //
263	D-WP(C)/21892/2026 WP(C)/14984/2026	SALMAN KHAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
264	D-WP(C)/15374/2026 WP(C)/14985/2026	SWAPNARANI KAR VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// 0 //
265	D-WP(C)/21239/2026 WP(C)/14986/2026	HARA PRASAD MALIK VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
266	D-WP(C)/20916/2026 WP(C)/14987/2026	RATIRANJAN BEHERA VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	JIBAN KANTA PATTANAİK VS	// 0 //
267	D-WP(C)/21333/2026 WP(C)/14988/2026	JAGABANDHU BARIK VS STATE OF ODISHA	SAMIR KUMAR MISHRA (SR. ADV) VS	// 0 //
268	D-WP(C)/21826/2026 WP(C)/14989/2026	TUNA PRUSTI VS STATE OF ODISHA	KESHAB CHANDRA KAR VS	// 0 //
269	D-WP(C)/19619/2026 WP(C)/14990/2026	PURUSHOTTAM MOHANTY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
270	D-WP(C)/21746/2026 WP(C)/14991/2026	JAYAPRAKASH KANDI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
271	D-WP(C)/21834/2026 WP(C)/14992/2026	DEBASISHA MAHARANA VS STATE OF ODISHA	KESABA CHANDRA KAR VS	// 0 //
272	D-WP(C)/21402/2026 WP(C)/14993/2026	NIMAI BISWAL VS	DIGAMBARA MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/15376/2026 WP(C)/14994/2026	STATE OF ODISHA MADAN PANDIA VS COMPETENT AUTHORITY, LAND ACQUISITION CUM TAHASILDAR, SIMILIGUDA	SURJYA NARAYANA SAHU VS	// // 0 //
274	D-WP(C)/21752/2026 WP(C)/14995/2026	MAHESWAR ROUT VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
275	D-WP(C)/20337/2026 WP(C)/14996/2026	DEBABRATA DAS MOHAPATRA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
276	D-WP(C)/21129/2026 WP(C)/14997/2026	SNEHALATA SARANGI VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
277	D-WP(C)/21527/2026 WP(C)/14998/2026	JAYANATH NAIK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
278	D-WP(C)/21130/2026 WP(C)/14999/2026	MIRARANI NAYAK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
279	D-WP(C)/21264/2026 WP(C)/15000/2026	CHINTAMANI BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
280	D-WP(C)/21399/2026 WP(C)/15001/2026	KOLLA DARSHAN VS KENDRIYA VIDYALAYA SANSTHAN, BHUBANESWAR REGION	BISWABIHARI MOHANTY VS	// 0 //
281	D-WP(C)/21039/2026 WP(C)/15002/2026	M/S SAGAR MINING AND METAL INDUSTRIES (P) LTD., KEONJHAR VS COMMISSIONER OF COMMERCIAL TAXES, ODISHA	KAJAL SAHOO VS	// 0 //
282	D-WP(C)/21267/2026 WP(C)/15003/2026	LAXMIDHAR MAHANTA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
283	D-WP(C)/21133/2026 WP(C)/15004/2026	MANJULATA PADHAN VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/21801/2026 WP(C)/15005/2026	DHANANJAY RAM VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
285	D-WP(C)/21269/2026 WP(C)/15006/2026	HARIHAR PATRA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
286	D-WP(C)/21517/2026 WP(C)/15007/2026	PRASANTA KUMAR OJHA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
287	D-WP(C)/21206/2026 WP(C)/15008/2026	BABULU NAG VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
288	D-WP(C)/21955/2026 WP(C)/15009/2026	PURUSOTTAM PARIDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
289	D-WP(C)/21793/2026 WP(C)/15010/2026	M/S.LALL MINERALS PVT.LTD., KEONJHAR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	SUNIL MISHRA VS	// 0 //
290	D-WP(C)/20339/2026 WP(C)/15011/2026	NIRAKAR SAHOO VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
291	D-WP(C)/21799/2026 WP(C)/15012/2026	M/S.HOTEL ARYAPRAVA PVT. LTD., BHUBANESWAR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA	SUNIL MISHRA VS	// 0 //
292	D-WP(C)/21589/2026 WP(C)/15013/2026	DASARATHI NAYAK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
293	D-WP(C)/21362/2026 WP(C)/15014/2026	ASHIS KUMAR PANDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
294	D-WP(C)/20340/2026 WP(C)/15015/2026	ATUL CHANDRA MAHANA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
295	D-WP(C)/21320/2026	BABI RANI DEO	JITENDRA KUMAR DIGAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15016/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/21590/2026 WP(C)/15017/2026	SMRUTI RANJAN SWAIN VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
297	D-WP(C)/21872/2026 WP(C)/15018/2026	RUKUNA MANDAL VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
298	D-WP(C)/21554/2026 WP(C)/15019/2026	SHAYAM SUNDAR LAKHUA @ SHAYAM SUNDAR LAKHUA SAMASI VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
299	D-WP(C)/21270/2026 WP(C)/15020/2026	GANESWAR SAHU VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
300	D-WP(C)/21609/2026 WP(C)/15021/2026	PRADYUMNA KUMAR PARIDA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
301	D-WP(C)/20369/2026 WP(C)/15022/2026	DR. AMITABH DASH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
302	D-WP(C)/21518/2026 WP(C)/15023/2026	JAYPRAKASH KHUNTIA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
303	D-WP(C)/21525/2026 WP(C)/15024/2026	DILIP KUMAR JENA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
304	D-WP(C)/21756/2026 WP(C)/15025/2026	NITAI MANDAL VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
305	D-WP(C)/20521/2026 WP(C)/15026/2026	JAYANTA KUMAR BISWAL VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
306	D-WP(C)/21531/2026 WP(C)/15027/2026	KRUSHNA CH. BHOI VS	SUBHADUTTA ROUSTRAY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/21999/2026 WP(C)/15028/2026	STATE OF ODISHA DHIRENDRA KUMAR NAYAK VS	SUKANTA KUMAR DALAI VS	// // ()
308	D-WP(C)/21537/2026 WP(C)/15029/2026	STATE OF ODISHA RABINDRA KATHAR VS	SUBHADUTTA ROUTRAY VS	// // ()
309	D-WP(C)/21534/2026 WP(C)/15030/2026	STATE OF ODISHA MINAKETAN SAHU VS	SUBHADUTTA ROUTRAY VS	// // ()
310	D-WP(C)/21573/2026 WP(C)/15031/2026	STATE OF ODISHA BANISHREE VIDYA MANDIR, GANJAM VS	DEEPALI MAHAPATRA VS	// // ()
311	D-WP(C)/21538/2026 WP(C)/15032/2026	STATE OF ODISHA PRASHANTA BHOI VS	SUBHADUTTA ROUTRAY VS	// // ()
312	D-WP(C)/18098/2026 WP(C)/15033/2026	STATE OF ODISHA SASMITA BARIK VS	DILIP KUMAR SAHU VS	// // ()
313	D-WP(C)/21539/2026 WP(C)/15034/2026	STATE OF ODISHA RAJARAM PADHAN VS	SUBHADUTTA ROUTRAY VS	// // ()
314	D-WP(C)/21555/2026 WP(C)/15035/2026	STATE OF ODISHA AJIT KUMAR DAS VS	SUBHADUTTA ROUTRAY VS	// // ()
315	D-WP(C)/18100/2026 WP(C)/15036/2026	STATE OF ODISHA RAMESH CHANDRA NAYAK VS	DILIP KUMAR SAHU VS	// // ()
316	D-WP(C)/21415/2026 WP(C)/15037/2026	STATE OF ODISHA KINU CHARAN BISWAL VS	DIGAMBARA MISHRA VS	// // ()
317	D-WP(C)/21540/2026 WP(C)/15038/2026	STATE OF ODISHA TILESWAR BHOI VS	SUBHADUTTA ROUTRAY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/20537/2026 WP(C)/15039/2026	AGADHU CHARAN BEURA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
319	D-WP(C)/20515/2026 WP(C)/15040/2026	M/S.ATLAS PVC PIPES LTD, CUTTACK VS BANK OF BARODA, GUJARAT	PRATIK DASH VS	// 0 //
320	D-WP(C)/21689/2026 WP(C)/15041/2026	M/S. SIGN GRAPHICS DESIGN AND ENGINEERING, CUTTACK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
321	D-WP(C)/20594/2026 WP(C)/15042/2026	CHAKRADHAR DAS VS STATE OF ODISHA	MANA MOHAN PATTANAIAK VS	// 0 //
322	D-WP(C)/21417/2026 WP(C)/15043/2026	BISHNU ROUT VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
323	D-WP(C)/21551/2026 WP(C)/15044/2026	TARANISEN JUADI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
324	D-WP(C)/22002/2026 WP(C)/15045/2026	JAGANNATH BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
325	D-WP(C)/21431/2026 WP(C)/15046/2026	M/S.NAVA LTD., HYDERABAD VS MINISTRY OF POWER, UNION OF INDIA	LAXMIDHAR PANGARI VS	// 0 //
326	D-WP(C)/21814/2026 WP(C)/15047/2026	SUKUMAR PAL VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
327	D-WP(C)/19969/2026 WP(C)/15048/2026	JAHEDA KHATUN VS THE CONTROLLER OF ACCOUNTS, ODISHA, BHUBANESWAR	SURYA PRATAP DEO VS	// 0 //
328	D-WP(C)/21824/2026 WP(C)/15049/2026	NABA @ LABA KUMAR GIRI VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
329	D-WP(C)/21263/2026	SRIMUKHA SAHOO	SUBHRANSU BHUSAN MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15050/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/21280/2026 WP(C)/15051/2026	HEMANTA KUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
331	D-WP(C)/21774/2026 WP(C)/15052/2026	RUKMINI PATRA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
332	D-WP(C)/22009/2026 WP(C)/15053/2026	PRAGATI MOHANTY VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
333	D-WP(C)/21332/2026 WP(C)/15054/2026	RAJENDRA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
334	D-WP(C)/20631/2026 WP(C)/15055/2026	HI TECH EDIFICE PVT LTD VS KINTALI SRIDHAR	AFRAAZ SUHAIL VS	// 0 //
335	D-WP(C)/21858/2026 WP(C)/15056/2026	ASWINI KUMAR GIRI VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
336	D-WP(C)/21494/2026 WP(C)/15057/2026	M/S DPS CONTRACTORS PVT. LTD., LUCKNOW VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
337	D-WP(C)/21867/2026 WP(C)/15058/2026	DILLIP DAS @ DILIP KUMAR DAS VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
338	D-WP(C)/21486/2026 WP(C)/15059/2026	RABI CH.MAHAKUD VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
339	D-WP(C)/21864/2026 WP(C)/15060/2026	GOPABANDHU GIRI VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
340	D-WP(C)/21424/2026 WP(C)/15061/2026	BINA BEHERA @ BINOD BEHERA VS	SANJAY KUMAR DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/21840/2026 WP(C)/15062/2026	STATE OF ODISHA BAPI @ BISHNUPADA BARIK VS	PARSURAM PANDA VS	// // ()
342	D-WP(C)/21843/2026 WP(C)/15063/2026	STATE OF ODISHA SAPAN KUMAR BHUYAN VS	PARSURAM PANDA VS	// // ()
343	D-WP(C)/21178/2026 WP(C)/15064/2026	STATE OF ODISHA GAURAV KUMAR SAHU VS	JAGABANDHU SAHU VS	// // ()
344	D-WP(C)/6193/2026 WP(C)/15065/2026	PROJECT DIRECTOR, NATIONAL HIGHWAY AUTHORITY OF INDIA (NHAI) TRINATH PRADHAN VS	RANJIT SAMAL VS	// // ()
345	D-WP(C)/22003/2026 WP(C)/15066/2026	STATE OF ODISHA ANTARYAMI SENAPATI VS	SOUBHAGYA SWAIN VS	// // ()
346	D-WP(C)/21628/2026 WP(C)/15067/2026	STATE OF ODISHA ARABINDA PRADHAN VS	KUNAL KUMAR SWAIN VS	// // ()
347	D-WP(C)/20366/2026 WP(C)/15068/2026	STATE OF ODISHA BIPIN BIHARI SETH VS	BISWAMBAR MOHANTY VS	// // ()
348	D-ABLAPL/13423/2026 ABLAPL/5321/2026	STATE OF ODISHA JAGA SWAIN VS	BIBHU PRASAD CHHUALSINGH VS	// // DELANGA /120 /2026 ()
349	D-ABLAPL/13425/2026 ABLAPL/5322/2026	STATE OF ODISHA AKSHAY PRADHAN VS	BIBHU PRASAD CHHUALSINGH VS	// // DELANGA /120 /2026 ()
350	D-ABLAPL/12042/2026 ABLAPL/5323/2026	STATE OF ODISHA ASHOK MAHALIK VS	RABI NARAYAN PANDA VS	// // TIHIDI /44 /2026 ()
351	D-ABLAPL/13426/2026 ABLAPL/5324/2026	STATE OF ODISHA SACHIN KUMAR PRADHAN @ SACHIN PRADHAN VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// // DELANGA /120 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/12359/2026 ABLAPL/5325/2026	ANANTA PARIDA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /320 /2026 () //
353	D-ABLAPL/13427/2026 ABLAPL/5326/2026	ASHIS KUMAR BHATTA @ KANHA BHATTA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DELANGA /120 /2026 () //
354	D-ABLAPL/12841/2026 ABLAPL/5327/2026	PADMABATI SAHOO VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	SIMULIA /108 /2026 () //
355	D-ABLAPL/13005/2026 ABLAPL/5328/2026	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /317 /2026 () //
356	D-ABLAPL/13428/2026 ABLAPL/5329/2026	PRAMOD PRADHAN VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DELANGA /120 /2026 () //
357	D-ABLAPL/13430/2026 ABLAPL/5330/2026	BAPI @ NIRAKAR MALLIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /373 /2026 () //
358	D-ABLAPL/13037/2026 ABLAPL/5331/2026	SIPUN PRADHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SEA BEACH /101 /2026 () //
359	D-ABLAPL/13433/2026 ABLAPL/5332/2026	SHANKAR BHORA SAGAR @ SANKAR SAGAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /198 /2025 () //
360	D-ABLAPL/13063/2026 ABLAPL/5333/2026	CHANDAN KUMAR MOHAKUD VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	BASUDEVPUR /236 /2026 () //
361	D-ABLAPL/13090/2026 ABLAPL/5334/2026	HEMANTA KARMI VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /79 /2026 () //
362	D-ABLAPL/13096/2026 ABLAPL/5335/2026	SIDHI NAIK @ ASHOK NAIK VS STATE OF ODISHA	BISWAPRAKASH MOHAPATRA VS	BANTALA /324 /2025 () //
363	D-ABLAPL/13439/2026	SARBAJIT SENAPATI @ RAKI	BISWABHUSAN DAS	PARADEEP MODEL /3 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/5336/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/13154/2026 ABLAPL/5337/2026	BHAGABAT MOHAN JENA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	RAIBANIA /42 /2026 () //
365	D-ABLAPL/13478/2026 ABLAPL/5338/2026	GITANJALI PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /506 /2026 () //
366	D-ABLAPL/13155/2026 ABLAPL/5339/2026	BHAGIRATHA MANNA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	RAIBANIA /42 /2026 () //
367	D-ABLAPL/13595/2026 ABLAPL/5340/2026	SASHIKALA SAMAL VS STATE OF ODISHA	PARSURAM PANDA VS	PANIKOILI /89 /2026 () //
368	D-ABLAPL/13226/2026 ABLAPL/5341/2026	AMIT KUMAR PRADHAN VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	JARADA /114 /2026 () //
369	D-ABLAPL/13712/2026 ABLAPL/5342/2026	NARENDRA JENA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	BOUDH /441 /2024 () //
370	D-ABLAPL/13644/2026 ABLAPL/5343/2026	JAYA KISAN AGRAWAL VS STATE OF ODISHA	DHANANJAYA MUND VS	KOKSARA /72 /2026 () //
371	D-ABLAPL/13645/2026 ABLAPL/5344/2026	ROCKY DAS VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	DIGAPAHANDI /408 /2025 () //
372	D-ABLAPL/13597/2026 ABLAPL/5345/2026	MANOJ NAYAK @ MANOJ KUMAR NAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	BASTA /228 /2026 () //
373	D-ABLAPL/13417/2026 ABLAPL/5346/2026	BIBEK SAMAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHOUDWAR /676 /2025 () //
374	D-ABLAPL/13603/2026 ABLAPL/5347/2026	SAHID @ SAIT KHAN VS	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /738 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/13610/2026 ABLAPL/5348/2026	STATE OF ODISHA SARAT RAULA VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /204 /2026 ()
376	D-ABLAPL/13471/2026 ABLAPL/5349/2026	STATE OF ODISHA TULARAM MAJHI VS	TUKUNA KUMAR MISHRA VS	// KODINGA /50 /2026 ()
377	D-ABLAPL/13616/2026 ABLAPL/5350/2026	STATE OF ODISHA RAHUL SWAIN VS	SITAKANTA HOTA VS	// AIR FIELD P.S. /147 /2026 ()
378	D-ABLAPL/13618/2026 ABLAPL/5351/2026	STATE OF ODISHA NIRANJAN SAHOO VS	JAYADEBA BEHERA VS	// J.M.F.C.,RANPUR(Nayagarh) 2(A)CC/0000015/2018
379	D-ABLAPL/13485/2026 ABLAPL/5352/2026	STATE OF ODISHA ALOK RANJAN HOTA VS	RAJEET ROY VS	BINIKA /111 /2026 ()
380	D-ABLAPL/13487/2026 ABLAPL/5353/2026	STATE OF ODISHA SANJAYA @ SANJIB SAHU @ SANJEEB SAHOO VS	RAJEET ROY VS	// DEOGAON /88 /2026 ()
381	D-ABLAPL/13662/2026 ABLAPL/5354/2026	STATE OF ODISHA REKHA NAYAK VS	MANOJ KUMAR MALLICK VS	// LAXMISAGAR P.S. /233 /2026 ()
382	D-ABLAPL/13664/2026 ABLAPL/5355/2026	STATE OF ODISHA SATYAJIT ROUT VS	BYOMAKESH TRIPATHY VS	// / /0 ()
383	D-ABLAPL/13497/2026 ABLAPL/5356/2026	STATE OF ODISHA CHAITANYA BEHERA @ BULU VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /178 /2026 ()
384	D-ABLAPL/13563/2026 ABLAPL/5357/2026	STATE OF ODISHA HARI BHOI @ KHUSIRAM BHOI VS	RAMAKANTA MISHRA VS	// PUNTALA /55 /2026 ()
385	D-ABLAPL/13666/2026 ABLAPL/5358/2026	STATE OF ODISHA RAJENDRA DALAI @ RAJUA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// ABHAYACHANDPUR /116 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/13564/2026 ABLAPL/5359/2026	SIDHANT BEHERA @ BABU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /219 /2026 () //
387	D-ABLAPL/13676/2026 ABLAPL/5360/2026	PRABIN PARIDA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	PARJANG /229 /2026 () //
388	D-ABLAPL/13575/2026 ABLAPL/5361/2026	MD. DANISH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /190 /2026 () //
389	D-ABLAPL/13579/2026 ABLAPL/5362/2026	S N BAIBHAB @ BAIBHAB PATTANAIAK VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /157 /2026 () //
390	D-ABLAPL/13679/2026 ABLAPL/5363/2026	BASANTA KUMAR PANDUA VS STATE OF ODISHA	BHARAT JALLI VS	AIR FIELD P.S. /77 /2026 () //
391	D-ABLAPL/13685/2026 ABLAPL/5364/2026	UTTAM DAS VS STATE OF ODISHA	MANORANJAN KHATUA VS	BALICHANDRAPUR /159 /2026 () //
392	D-ABLAPL/12264/2026 ABLAPL/5365/2026	SANTOSH BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CHAMAKHANDI /87 /2023 () //
393	D-ABLAPL/13622/2026 ABLAPL/5366/2026	PRASANNA PARIDA VS STATE OF ODISHA	DHANANJAYA MUND VS	PATKURA /80 /2026 () //
394	D-ABLAPL/13688/2026 ABLAPL/5367/2026	GAJADHAR KAUDI VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	KINJIRKELA /139 /2026 () //
395	D-ABLAPL/13632/2026 ABLAPL/5368/2026	HIMANSU KUUMAR MALLICK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KHUNTUNI /93 /2026 () //
396	D-ABLAPL/13694/2026 ABLAPL/5369/2026	RAJANIKANTA SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /260 /2026 () //
397	D-ABLAPL/13633/2026	PRADEEP KUMAR SWAIN	DIPTIREKHA NANDA	SUNABEDA /213 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/5370/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/13642/2026 ABLAPL/5371/2026	PRAVAKAR PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
399	D-ABLAPL/12333/2026 ABLAPL/5372/2026	RAJA @ RAJESH MALATI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /144 /2020 () //
400	D-ABLAPL/13696/2026 ABLAPL/5373/2026	HRUSIKESH SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	SALIPUR /38 /2023 () //
401	D-ABLAPL/13704/2026 ABLAPL/5374/2026	PRAFULLA KUMAR BHATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE TOWN /275 /2024 () //
402	D-ABLAPL/11301/2026 ABLAPL/5375/2026	SUSHIL KUMAR MOHAPATRA VS STATE OF ODISHA	ABHISHEK DASH VS	MANCHESWAR P.S. /208 /2026 () //
403	D-ABLAPL/12692/2026 ABLAPL/5376/2026	NALINI PRAVA NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /118 /2026 () //
404	D-ABLAPL/13586/2026 ABLAPL/5377/2026	SAYED AKIN UDDIN VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	MANCHESWAR P.S. /71 /2022 () //
405	D-ABLAPL/13636/2026 ABLAPL/5378/2026	ARYAN MOHAPATRA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BADAGODA P.S. /294 /2026 () //
406	D-ABLAPL/13385/2026 ABLAPL/5379/2026	SANJAY KUMAR TUDU VS STATE OF ODISHA	AMITAV TRIPATHY VS	TALCHER TOWN /506 /2026 () //
407	D-ABLAPL/13646/2026 ABLAPL/5380/2026	SOUMYAJEET PRADHAN @ SAMYAJAIT PRADHAN @ SONU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /144 /2026 () //
408	D-ABLAPL/13788/2026 ABLAPL/5381/2026	SUSHANTA SENAPATI @ GAJI VS	NIRAJ KUMAR SETHI VS	KHUNTUNI /114 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/13732/2026 ABLAPL/5382/2026	STATE OF ODISHA PANKAJ KUMAR MOHANTA VS	KULDEEP MOHANTY VS	// RAIRANGPUR TOWN /62 /2026 ()
410	D-ABLAPL/13734/2026 ABLAPL/5383/2026	STATE OF ODISHA PRADEEPTA BEHERA VS	BASANTA KUMAR DAS VS	// BETNOTI /16 /2026 ()
411	D-ABLAPL/12654/2026 ABLAPL/5384/2026	STATE OF ODISHA DEBENDRA KUMAR PRAHARAJ VS	KARUNAKAR GAYA VS	// / /0 ()
412	D-ABLAPL/11304/2026 ABLAPL/5385/2026	STATE OF ODISHA ABHILASH MOHAPATRA VS	ABHISHEK DASH VS	// MANCHESWAR P.S. /208 /2026 ()
413	D-ABLAPL/13170/2026 ABLAPL/5386/2026	STATE OF ODISHA DIBAKAR PRADHAN VS	JAJATI KESHARI KHUNTIA VS	// BALIPATNA /149 /2026 ()
414	D-ABLAPL/13745/2026 ABLAPL/5387/2026	STATE OF ODISHA RINKU BARIK VS	BISWAJIT RANJAN TRIPATHY VS	// RAIRAKHOL /129 /2021 ()
415	D-ABLAPL/13234/2026 ABLAPL/5388/2026	STATE OF ODISHA BIJAYA MALLIK VS	ARIJEET MISHRA VS	// RAJNAGAR /103 /2026 ()
416	D-ABLAPL/13746/2026 ABLAPL/5389/2026	STATE OF ODISHA K. SHANKAR RAO @ K. SANKAR RAO VS	LAXMIDHAR MAHAPATRA VS	// CAPITAL P.S. /258 /2026 ()
417	D-ABLAPL/13293/2026 ABLAPL/5390/2026	STATE OF ODISHA BABURAM MOHANTA VS	KULDEEP MOHANTY VS	// BETNOTI /183 /2026 ()
418	D-ABLAPL/13749/2026 ABLAPL/5391/2026	STATE OF ODISHA JOGESH CHANDRA NAYAK VS	LAXMIDHAR MAHAPATRA VS	// CHANDAKA P.S. /125 /2026 ()
419	D-ABLAPL/13572/2026 ABLAPL/5392/2026	STATE OF ODISHA MITRABHANU DAS VS	SUBHAM SATAPATHY VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/13807/2026 ABLAPL/5393/2026	LAJAR NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /195 /2025 () //
421	D-ABLAPL/13753/2026 ABLAPL/5394/2026	KANDURU PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /506 /2026 () //
422	D-ABLAPL/13754/2026 ABLAPL/5395/2026	KAMALA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BAGDIA /186 /2025 () //
423	D-ABLAPL/13808/2026 ABLAPL/5396/2026	TARAKESWAR BEHERA @ BAPINA BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	NUAGAON /116 /2023 () //
424	D-ABLAPL/13809/2026 ABLAPL/5397/2026	KANDENA CHNADRA SEKHAR @ K. CHANDRASEKHAR @ CHANDU VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	CHANDILI /73 /2026 () //
425	D-ABLAPL/13914/2026 ABLAPL/5398/2026	SUVENDU MAHAPATRA VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	BADAGODA P.S. /73 /2026 () //